

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

26.C.P.(IB)-3815(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.01.2020**

NAME OF THE PARTIES: Moksha Designs Pvt Ltd,

v/s.

Ompal Technologies Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Petitioner is directed to file Form-2.

Mr. Umang Mehta, Advocate offers to file Vakalatnama on behalf of
Corporate Debtor and seeks time to file reply. Time granted.

List this matter on 18.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)